

120
BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.492/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th December 2017, 10.30 A.M

Name of the Company	Pralayankar Roy Chowdhury & Anr.-Vs-M.P. Jewellers & Co. (1945) Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

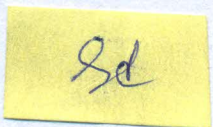
1.	MR. ABHRAJIT MITRA, sAdv	} for applicants	Zankam Adv 18/12/17
2.	MR. SHAONAR MITRA, Adv		
3.	MS. IRAM HASAN Adv		
4.	MR. R. BANERJI, sAdv		

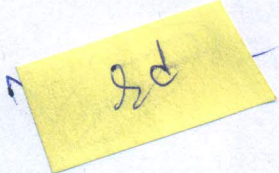
1.	MRS MANJU BHUTERIA, Adv.	} RI to RY RG to RB	Soman 18/12/2017
2.	MR. SAMIK CHAKRABORTY, Adv.		
3.	MS. NEHA SOMANI, Pr. CS		

ORDER

Ld. Counsel for the petitioners and the respondent nos.
1 to 4 and 6 to 8 are present.

List it on 19/12/2017.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)